

Motion Re: Suspension of Members

MOTION RE: SUSPENSION OF MEMBERS FROM THE SERVICE OF THE HOUSE UNDER RULE 374

**THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL AND
MINISTER OF MINES (SHRI PRALHAD JOSHI):** Sir, with your permission, I beg to
move:-

?That this House, having taken a serious note of the misconduct of Shri T. N. Prathapan, Shri Hibi Eden, Sushri S. Jothimani, Kumari Ramya Haridas and Adv. Dean Kuriakose in utter disregard to the House and the authority of the Chair, and having been named by the Chair, resolve that the above-mentioned Members be suspended from the service of the House for the remainder of the Session under Rule 374(2).?

HON. CHAIRPERSON: The question is:

?That this House, having taken a serious note of the misconduct of Shri T. N. Prathapan, Shri Hibi Eden, Sushri S. Jothimani, Kumari Ramya Haridas and Adv. Dean Kuriakose in utter disregard to the House and the authority of the Chair, and having been named by the Chair, resolve that the above-mentioned Members be suspended from the service of the House for the remainder of the Session under Rule 374(2).?

The motion was adopted.

? (Interruptions)

माननीय सभापति : सदन की कार्यवाही तीन बजे तक के लिए स्थगित की जाती है।

? (व्यवधान)

14.09 hrs

The Lok Sabha then adjourned till Fifteen of the Clock.

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15.01 hrs

*The Lok Sabha re-assembled at One Minute past
Fifteen of the Clock.*

(Shri Bhartruhari Mahtab in the Chair)

? *(Interruptions)*

15.01½ hrs